

Annexure-3
Name of the corporate debtor: Tharun Texspin Mills Privave Limited Date of commencement of CIRP: 02.07.2026
List of creditors as on: 28.07.2026
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of India Coimbatore Branch	21.07.2026 (Original) 27.07.2026 (Additional Information)	17,27,15,864.71	17,27,15,864.71	Financial Debts	17,27,15,864.71 Note 1	Note 2	No	35.83%	Nil	Nil	Nil	Nil	Nil
2	Karur Vysya Bank Ltd Corporate Business Unit, Coimbatore	18.07.2026 (Original) Additional Information received on 27.07.2026	30,93,25,018.68	30,93,25,018.68	Financial Debts	30,93,25,018.68 Note 3	Note 4	No	64.17%	Nil	Nil	Nil	Nil	Nil
	Total		48,20,40,883.39	48,20,40,883.39		48,20,40,883.39			100.00%					

Note 1 The entire admitted claim amount (made by Bank of India) is covered by security interest mentioned below

Primary	First Pari-passu hypothecation of Stock and Book Debts with Karur Vysya Bank
	Hypothecation of Machinery (Unencumbered Machinery which are not encumbered to Karur Vysya Bank & Sundries)
Collateral	Equitable Mortgage of Land & Factory building situated at SF 84/2 as per present sub division in SF 84/2B, Semmipalayam Village, Palladam Taluk, Tirupur Dt, measuring 1.04 acres in the name of Mrs Baby C
	Equitable Mortgage of Land & Factory building situated at SF 84/2 as per present sub division in SF 84/2B, Semmipalayam Village, Palladam Taluk, Tirupur Dt, measuring 0.96 acres in the name of Mr Chandrasekar
	Equitable Mortgage of Land & Factory building situated at S.F.No.84/2 as per present sub-division in S.F.No.84/2A4, Semmipalayam Village, Palladam Taluk, Tirupur District measuring 1.00 acres in the name of Mr. Chandrasekar A
	Equitable Mortgage of Land & Factory building situated at S.F.No.84/2 as per present sub-division in S.F.No.84/2A3, Semmipalayam Village, Palladam Taluk, Tirupur District measuring 1.00 acres in the name of Mr. Chandrasekar A
	Equitable Mortgage of Land & Factory building situated at S.F.No.84/2 as per present sub-division in S.F.No.84/2A2, Semmipalayam Village, Palladam Taluk, Tirupur District measuring 0.385 acres in the name of Mr. Chandrasekar A

Note 2 The entire admitted claim amount (made by Bank of India) is covered by Guarantee below

	Personal Guarantee executed by Mr Chandrasekar and Mrs C Baby
	Value of Guarantee: Rs 18,15,00,000/- & Rs. 2,85,00,000/- Date of Execution: 14-08-2020 & 19-06-2026

Note 3 The entire admitted claim amount (made by Karur Vysya Bank) is covered by security interest mentioned below

TERM	MACHINERY: Equitable Motrgage charge over Land on which solar power plant installed at S.F No.131/1B measuring 37 Cents, S.F No.131/2 measuring 1.20 Acres, S.F No.131/3 measuring 2.64 Acres,
LOAN:	S.F No.131/4A measuring 21 cents, S.F No.131/4B measuring 3.13 Acres, S.F No.131/5A measuring 3.94 Acres, S.F No.131/5B2 measuring 70 cents, S.F No.131/5F1 measuring 1.24 Acres, S.F No.131/5F2 measuring 1.24 Acres, S.F No.131/5F3 measuring 1.85 Acres, S.F No.131/5F5 measuring 60.5 cents, S.F No.131/5F6 measuring 57 cents, S.F No.131/5G measuring 4.50 cents, admeasuring 17.74 Acres along with Common Land in S.F No.131/5C measuring 16.6 Cents, S.F No.131/5D measuring 12.5 Cents all admeasuring 18.025 Acres situated in Manjanaickenpatty Village, Oddanchatram Taluk, Dindigul District - 624614 standing in the name of Tharun Texspin Mills Private Limited.
Primary	Hypothecation of current asset of the company including raw materials, stock in process, finished stock and other current assets both present and future in Paripassu with Bank of India.
Collateral	Equitable Mortgage Charge on following properties 1. Land and Building Property (Land measuring 20.90 acres and Building measuring 96915 Sq Ft) situated at SF No 231/2A Part (20.30 Acres), 231/2C (0.35 Acres), 231/4A (0.25 Acres), Palladam-Dharapuram Road, Vadamalaipalayam Village, Palladam Taluk, Tirupur in the name of Tharun Spinning Mills Private Limited (previously known as Shivakumaran Spinning Mills P Ltd) (Asset owned by the Corporate Guarantor) 2. Vacant property admeasuring 3.845 Acres (Item 1: 1.92 ¼ Acres + Item 2 1.92 ¼ Acres) situated at SF No 62/2 situated at Aluthupalayam, Vadugapalayam Village, Palladam Taluk, Tirupur District standing in the name of A.Chandrashekar

Note 4 The entire admitted claim amount (made by Karur Vysya Bank) is covered by Guarantee below

	Personal Guarantee of the following Personal Guarantee of individuals
	1. Mr. Arunachalam Chandrashekar
	2. Mrs. Baby Chandrashekar
	3. Corporate Guarantee of Tharun Spinning Mills India Private Limited (Erstwhile Shivakumaran Spinning Mills Pvt Ltd)